


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 13-07-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Misc. Appeal No. 2727/06 Smt. Reeta VS. G. Sarla Stephan	G.S. Rathore	Anil Jain Aditya Mathur
2	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 4720/15 Lalit Kumar Bhati Vs. Hemant Bhati	G.D. Bansal	V.P. Yadav
3	Sh. Ashok Sharma, Advocate	S.B. Civil First Appeal No. 470/03 Om Prakash Vs. Prem Chand	Sunil Kumar Jain	Jitendra Pandey
4	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 694/14 Rakesh Vs. State	Narendra Verma	
5	Sh. P.K. Kasliwal, Advocate	S.B. Civil First Appeal No. 465/79 Kailash Chand Vs. Radhay Lal	Devendra Raghava	Sansuddin Ansari
6	Sh. Sudesh Bansal, Advocate	S.B. Civil First appeal No. UIO Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. hora
7	Sh.J.P. Sharma, Advocate	S.B. Cr. Petition No. 223/16 Ashish Kachawa Vs. State	Madhusudan Sharma	
8	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 57/15 Surendra Singh Chawla Vs. Koshalya	5.5. Hora	O.P. Mishra

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 14-07-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Alka Bhatnagar, Advocate	S.B. Civil Revision Petition No. 1034/16 Rahul Vs. Seema	P.C. Bhandari	Manish Sharma
2	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 317/96 Smt. Amlin Jhon Vs. Semual Jhon	S.P. Tyagi	Reashm Bhargava
3	Sh. Ravi Bhojak , Advocate	S.B. Civil Misc. Appeal No. 86/11 Poonam Joshi VS. Archana	Sanjay Mehrishi	Arvind Bhardwaj
4	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
5	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Petition No. 140/15 Smt. Bajrangi Chawda Vs. Dinesh Kumar Dayama	Sandeep Jain	Sunil Kumar Singodiya

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By Order

  
( Dr. Shakti Singh Shekhawat )  
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